

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1380
ANSWERED ON 30/07/2024**

PMAY-G IN BIHAR

1380 Shri Arun Bharti:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) is being implemented in Bihar;**
- (b) if so, the target set for construction of houses under the said yojana;**
- (c) the number of houses sanctioned and those for which funds have been released;**
- (d) the number of houses for which construction has been completed in Bihar particularly Jamui Parliamentary constituency; and**
- (e) the measures being taken to approve the remaining requests/applications which were received for release of funds to complete the construction of houses already sanctioned/to be sanctioned under the said yojana in Jamui Parliamentary constituency?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. Chandra Sekhar Pemmasani)**

(a) & (b): Yes. In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAYG) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by 2024 in the country, including the State of Bihar. Out of the overall target, the Bihar State has been allocated with a target of 37,01,362 houses under PMAY-G, out of which 37,00,928 have been sanctioned and 36,58,755 completed as on 25.07.2024.

(c): Under the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), the funds to the State are being released based on the basis of proposal

received from the State based on the requirement of beneficiaries who have been sanctioned houses, unspent balance available in the State Nodal Account, achievements of prescribed physical and financial progress as per the programme guidelines. The Central Assistance under PMAY-G is released directly to the State considering the State as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. The release is contingent on the utilization of funds including the release of matching state share, submission of utilization certificate and utilization up to the level specified by the Ministry of Finance and as per Scheme Guidelines. The full and final amount of funds of Rs. 29,362.15 crore as central share has already been released to the State of Bihar till FY 2023-24. Further, the details of houses sanctioned and funds released to beneficiaries of Bihar under PMAY-G as on 24.7.2024 is below:

Target	Houses sanctioned	1 st instalment	2 nd instalment	3 rd instalment	Completed
37, 01,362	37,00,928	36,58,868	36,62,576	36,41,610	36,58,755

(d): The construction of 36,58,755 houses has been completed in Bihar, including 36,346 houses in Jamui Parliamentary Constituency.

Jamui parliamentary constituency comprises of 6 blocks from three Districts namely Munger, Sheikhpura and Jamui. Details of the houses constructed in Jamui Parliamentary constituency is as below:

Name of District	Block	Target fixed by State	Houses Sanctioned by State	Houses completed
Munger	Tarapur	2,818	2,818	2,760
Sheikhpura	Sheikhpura	5,960	5,960	5,897
Jamui	Sikandara	2,208	2,208	2,190
	Jamui	3,675	3,674	3,601
	Jhajha	8,851	8,851	8,790
	Chakai	13,153	13,153	13,108
Total in Jamui Parliamentary Constituency		36,665	36,664	36,346

(e) There is no central share is pending for release to the State.
